

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 146 of 2012

Dated : 2nd July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh Mini Steel Plant Association ... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Chinmoy Pradip Sharma
Mr. Sayan Ray
Mr. Sharad Sharma**

**Counsel for the Respondent(s): Ms. Swapna Seshadri for R.1
Mr. K. Gopal Chaudhury with
Mr. A. Bhatnagar for R.2**

ORDER

Written Submission has not yet been filed by the learned counsel for the Appellant and he seeks some more time to file the same.

The learned counsel for the Appellant is directed to commence his arguments on the next date of hearing.

Post the matter for hearing on **08.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js